



§~

* **IN THE HIGH COURT OF DELHI AT NEW DELHI****Reserved on: 27.10.2017**
Pronounced on: 08.12.2017+ **W.P.(C) 2697/2015****SC JOHNSON PRODUCTS PRIVATE LIMITED**

..... Petitioner

Through: Mr. C.S.Aggarwal, Senior
Advocate with Mr. Prakash
Kumar, Advocate

versus

ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE
- 22(2), NEW DELHI Respondent

Through: Mr. Ruchir Bhatia, Advocate

And connected matter:+ **W.P.(C) 10904/2016 & CM No.42721/2016 (stay)****CORAM:****HON'BLE MR. JUSTICE S. RAVINDRA BHAT****HON'BLE MR. JUSTICE SANJEEV SACHDEVA****S. RAVINDRA BHAT, J.**

The writ petitions are dismissed. For detailed judgment, the decision in W.P.(C) No.2697/2015 dated 08.12.2017 may be referred to.

S. RAVINDRA BHAT, J**SANJEEV SACHDEVA, J****DECEMBER 08, 2017**